

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 11 OF 2020

IN THE MATTER OF

Jugal Kishore Shroff

...Appellants

Vs

Registrar of Companies, Mumbai and Anr.

.... Respondents

Mr Zain A Khan, Mr. Anando Mukherjee, Advocates for appellant.
None for Respondent.

ORDER

24.02.2020: None for Respondents. Learned counsel for appellant seeks time to file documents. Prayer allowed. The documents may be filed within ten days. Let the appeal be fixed on **23rd March, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

bm/kam